

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).10170/2004

(From the judgement and order dated 05/05/2004 in WA No. 502/2004 of The HIGH COURT OF DELHI AT N. DELHI)

EDUCATIONAL CONSULTANTS INDIA LTD. & ORS

Petitioner(s)

VERSUS

G.L. SAGAR & ANR.

Respondent(s)

(With prayer for interim relief)
)IA No.7-appln. For withdrawal of SLP)

Date: 08/04/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE C.K. THAKKER

For Petitioner(s) Mr. C.B.N.Babu,Adv.
Mr. Rameshwar Prasad Goyal,Adv.

For Respondent(s) Mr. Sanjeev Ralli,Adv.
Mr. R.P. Wadhvani,Adv.

UPON hearing counsel the Court made the following
O R D E R

The special leave petition is dismissed
for non-prosecution.

[SUMAN WADHWA]
COURT MASTER

[MADHU SAXENA]
COURT MASTER